

FORM G
INVITATION FOR EXPRESSION OF INTEREST FOR
MARTINA BIO GENICS PRIVATE LIMITED OPERATING AS PHARMACEUTICAL
MANUFACTURING COMPANY AT WEST BENGAL

(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

SL.	RELEVANT PARTICULARS	
1.	Name of the corporate debtor along with PAN & CIN/ LLP No.	MARTINA BIO GENICS PRIVATE LIMITED CIN- U65923WB2005PTC104717 PAN- AAECM4957F
2.	Address of the registered office	78, Kalitala Road, 2nd Floor, Kalikapur, Kolkata, West Bengal-700078
3.	URL of website	https://www.martina.in/about.html
4.	Details of place where majority of fixed assets are located	Plant Location: Dwarir Road, Mouza: Dhamaitala, Chowhati, Rajpur, PS. Sonarpur, Dist: South 24 Parganas Kolkata - 700151
5.	Installed capacity of main products/ services	Not Available
6.	Quantity and value of main products/ services sold in last financial year	Closed since 2016
7.	Number of employees/ workmen	-
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	Details can be sought by prospective resolution applicant via e-mail by raising specific request at E-mail: cirp.mbgpl@gmail.com and from the IBBI website: https://ibbi.gov.in/en/claims/corporate-personals
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	The eligibility criteria are mentioned in the detailed Expression of Interest process document, a copy of which can be sought by email to cirp.mbgpl@gmail.com
10.	Last date for receipt of expression of interest	07-08-2026
11.	Date of issue of provisional list of prospective resolution applicants	14-08-2026
12.	Last date for submission of objections to provisional list	20-08-2026
13.	Date of issue of final list of prospective resolution applicants	31-08-2026
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	04-09-2026
15.	Last date for submission of resolution plans	05-10-2026
16.	Process email id to submit Expression of Interest	cirp.mbgpl@gmail.com
17.	Details of the Corporate Debtor's registration status as MSME.	Udhyam Registration Number: UDYAM-WB-10-0011173

Date: 21.07.2026
Place: Kolkata

Sd/-
CA JITENDRA LOHIA, Resolution Professional
Martina Bio Genics Private Limited
Reg No: IBBI/IPA-001/IP-P00170/2017-2018/10339
AFA No: AA1/10339/02/300627/109129, AFA Valid upto – 30/06/2027
2/7 Sarat Bose Road, Vasundhara Building, 2nd Floor, Kolkata-700020
Regd Email - jitulohia@knjainco.com